

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

128. C.P.(IB)-1059(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: State Bank of India through K. Easwara
Pillai Resolution Professional
V/s.
Mr. Sunil Kumar M Akkarakaran
Personal Guarantor of M/s Goodwin
Jewellers Pvt. Ltd.

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **20.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//